

LIR No. 9640/2016

Rajkumari vs M/s MSD Fabric

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

Despite efforts, no one is connected through VC.

Perusal of the record shows that Court notice was issued to the workman for appearing before the Court.

Issue fresh Court notice to the workman to appear before the Court on **28.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 1925/2018 1926/2018 1927/2018 1934/2018 1935/2018

Attar Singh vs M/s Saniya International

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

Matter is fixed for service of management.

Steps not taken by the workman.

Workman is directed to take steps and after filing of  
PF, summons be issued to the management, which is returnable before  
the Court on **01.10.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LC No. 942/2018

Pankaj Giri vs Richlook Garments Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :                Shri Ajit Kumar Singh, AR for the workman.  
                              Shri Ravinder Gupta, AR for the management.

The matter is fixed for service of management.

It is submitted by AR for the management that they have not received copy of statement of claim.

Workman is directed to supply copy of statement of claim to the management and management is directed to file WS after receiving copy of statement of claim.

Vakalatnama and copy of resolution passed by management received on official email ID. Same be taken on record.

Be put up on **18.11.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 719/2019

Ved Prakash vs M/s Shivansh General Store

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of notice to the management.

Despite efforts, no one is connected through VC, in these circumstances, fresh notice be issued to the management on filing of PF by the management, which is returnable before the Court on **28.09.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 1902/2018 1911/2018

Sachin Singh vs M/s SIS Cash Services Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

Matter is fixed for framing of issues.

Despite efforts, no one is connected through VC, for any of the parties.

Perusal of the record shows that issues had already been framed and matter is already listed for workman's evidence and is wrongly listed for today for framing of issues.

Matter stands adjourned for WE and workman is directed to file evidentiary affidavit and to supply advance copy of the same to the management or its AR by the next date of hearing.

Be put up for WE on **23.11.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LC No. 2360/2016 2361/2016 2363/2016

Deepak Khanna vs M/s Janki Prasad Motors

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **28.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 3029/2016

Maya Joshi vs M/s Oberoi Services Station

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **25.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 6213/2016

Harish Mishra vs M/s Rajeev Brothers

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **25.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020



LC No. 169/2016 500/2016

Satish Kumar vs M/s Public Works Department

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith  
workman.

Shri Harpreet Singh Nagpal, AR for the management  
No.2.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**23.09.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LCA No. 883/2016

Vijay Walia vs M/s Modern Radio and Electricals Workers

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **22.10.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LC No. 2847/2016

Manoj Kalra vs M/s Baba cables

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **23.10.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LC No. 3245/2016

Govind Rathor vs M/s Dhawan Hardware

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **22.10.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 8161/2016

Raj Kapoor vs Jaypee Vasant Continental

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **26.10.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LC No. 3371/2016 3375/2016

Jagveer Singh vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **21.10.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 9252/2016

Sunil Kumar Pathak vs M/s Ranjeet singh Taxi Stand

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **28.10.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 9307/2016

Gopal Yadav vs M/s Pahwa International

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : None for the workman.

Shri Tribhuvan, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**20.10.2020.**

VEENA RANI

POLC/RADC

20.08.2020



LIR No. 9488/2016 9492/2016 9499/2016 9501/2016 9507/2016  
9509/2016 9520/2016 9529/2016 9530/2016 9531/2016 9532/2016  
9534/2016 9535/2016 9536/2016 9539/2016

Shyam Lal vs city Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              Ms Deepti, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**29.10.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 9639/2016

Anwar Hussain vs M/s Schlor Publishing House Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              Management is ex-parte.

The matter is fixed for ex-parte evidence.

Despite efforts, no one is connected through VC, in these circumstances, matter stands adjourned for ex-parte WE on **22.09.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 476/2017

Deep Chand vs M/s Redicure Pharmaceuticals Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **25.11.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 1430/2018

Sandeep Kumar vs M/s Modern V R Security Force India

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LCA No. 125/2018

Marry Sunita Minj vs Rakshak Securitas Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              Management is ex-parte.

The matter is fixed for ex-parte evidence.

Despite efforts, no one is connected through VC, in these circumstances, matter stands adjourned for ex-parte WE on **29.09.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 80/2016

Kamal Prasad vs M/s Prithu Nath & Comp.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **21.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 3967/2016

Vinod Kumar Singh vs M/s Luxra Enterprises

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**24.09.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LC No. 107/2016 127/2016

Beerendra Singh Verma vs M/s G 4 S Secure Solutiion pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **14.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020



LC No. 2362/2016

Manoj Kumar vs M/s Janki PrASAD Motors

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **28.09.2020**.

VEENA RANI  
POLC/RADC  
20.08.2020

LC No. 1142/2016

Rajesh Kumar vs The Metropolitan Hotel SPA

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : Shri Satyendra Mishra, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**24.09.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 3580/2016

Shambhu Nath vs Shahi Exports

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : None for the workman.

Shri Deepak Thukral, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**19.10.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LC No. 2731/2016

Raj Kumar vs M/s Adecco India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **29.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LC No. 3182/2016

Shiv Shankar vs M/s Greenply Industries Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : None for the workman.

Shri Rakesh Sharma, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**27.10.2020.**

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 8768/2016

Sunil Kumar vs The management of DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for ME on **29.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LIR No. 4230/2016

Kaushal Kumar vs Competent Software Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for arguments on **09.09.2020**.

VEENA RANI

POLC/RADC

20.08.2020

LC No. 2395/2016

Sanjeev Gulati vs Sir Ganga Ram Trust

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

20.08.2020.

Present : Shri Deepak Anand, AR for the workman.

None for the management.

The matter is fixed for final arguments.

Perusal of the record shows that part arguments heard on behalf of the workman on last date of hearing.

Despite efforts, no one is connected through VC for management, in these circumstances, both the parties are directed to file their written submissions.

Be put up for final arguments on **05.09.2020.**

VEENA RANI

POLC/RADC

20.08.2020